

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 224 OF 2000

Applicant/s Mohd. Ishaq Respds. U.O. I & Oms

Advocate for Applicant/s Mohd. Fatah Advocate for Respondent/s Sri Anil Dwivedi

Notes of the Registry	Orders of the Tribunal	Sheet No. 14
<p>No Rejoinder filed so far. Submitted 13-5-10</p>	<p><u>05/04/2010</u> Hon'ble Mr. D.C. Lakha, A.M. Adjournd to 18/05/2010. S.V./- <u>18.05.2010</u> Hon'ble Mr. D.C. Lakha, AM Even on the revised call none for the applicant it seems that the applicant has lost interest in pursuing the matter accordingly the O.A. is dismissed in default and for want of prosecution Sri Anil Dwivedi, Counsel for the Respondents is present.</p>	